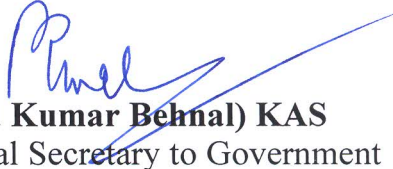


Government of Jammu and Kashmir
Ladakh Affairs Department
Civil Secretariat Jammu/Srinagar

Notification
Jammu, the 08 February, 2018.

SRO 01 - In exercise of the powers conferred by sub- rule (1) of rule 5 of the Ladakh Autonomous Hill Development Councils (Election) Rules, 1995, the Government hereby appoint the Deputy Commissioner/Chief Executive Officer, Ladakh Autonomous Hill Development Council, Leh, as the Election Authority for conduct of election of the Chairman/Chief Executive Councillor, Ladakh Autonomous Hill Development Council, Leh.

By order of the Government of Jammu and Kashmir.


(Vinod Kumar Behnal) KAS
Additional Secretary to Government
Ladakh Affairs Department

No. LA(A)11/2018

Dated 08/02/2018

Copy to the

1. All Financial Commissioners _____
2. Joint Secretary, Department of J&K Affairs, Ministry of Home Affairs Government of India, New Delhi.
3. All Principal Secretaries/Commissioner Secretaries/Secretaries to Government J&K.
4. Principal Secretary to Hon`ble Chief Minister, J&K.
5. Principal Secretary to HEG.
6. Chief Electoral Officer, J&K, Jammu.
7. Secretary to Government Law Justice & Parliamentary Affairs, J&K Government, Jammu.
8. Divisional Commissioner Jammu/Kashmir.
9. Deputy Commissioner/CEO, LAHDC, Leh.
10. Director Information, J&K Government for information and necessary action.
11. General Manager Government Press Jammu for publication in Govt. Gazette.
12. Private Secretary to Hon`ble Minister for Ladakh Affairs.
13. Private Secretary to Chief Secretary J&K Government.
14. Private Secretary to CEC/Chairman, LAHDC, Leh